

# **IN THE HIGH COURT OF** **ORISSA, CUTTACK**

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Report on :28-07-2026

**Date : 28.07.2026**

| SL. No. | C.A.No.    | Date of Application | Case No.            | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For       | Dealing Section                | Seat          |
|---------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|--------------------------------|---------------|
| 1       | 53762/2026 | 28.07.2026          | BLAPL-2322/2026     | GIRIDHARI SINGH       | C.O.     |                    | Order Dtd. 2026-07-27 |                                | (Seat No-)    |
| 2       | 53763/2026 | 28.07.2026          | BLAPL-4828/2026     | PANCHANAN PANIGRAHI   | C.O.     |                    | Order Dtd. 2026-07-27 |                                | (Seat No-)    |
| 3       | 53764/2026 | 28.07.2026          | BLAPL-2836/2026     | PANCHANAN PANIGRAHI   | C.O.     |                    | Order Dtd. 2026-07-27 |                                | (Seat No-)    |
| 4       | 53765/2026 | 28.07.2026          | ABLAPL-5304/2026    | J KAMILA              | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2026-07-22 |                                | (Seat No-)    |
| 5       | 53766/2026 | 28.07.2026          | ABLAPL-12863/2024   | A MOHANTY             | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2026-07-21 |                                | (Seat No-)    |
| 6       | 53767/2026 | 28.07.2026          | ABLAPL-7435/2026    | PK MOHANTY            | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-23 | BAIL-2                         | (Seat No-8)   |
| 7       | 53769/2026 | 28.07.2026          | WP (C) - 24462/2025 | A K SWAIN             | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-22 | WRIT BRANCH-5                  | (Seat No-23)  |
| 8       | 53770/2026 | 28.07.2026          | CRLMC-2314/2026     | A K SWAIN             | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-23 | CRIMINAL MISC                  | (Seat No-8)   |
| 9       | 53773/2026 | 28.07.2026          | CRLMP-832/2026      | A.PATTANAIAK          | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-23 |                                | (Seat No-8)   |
| 10      | 53774/2026 | 28.07.2026          | WP (C) - 22287/2026 | S.C.D.DASH            | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-21 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 11      | 53777/2026 | 28.07.2026          | CRLMC-2270/2026     | BINDU SAGAR SWAIN     | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-22 |                                | (Seat No-117) |
| 12      | 53778/2026 | 28.07.2026          | BLAPL-5055/2026     | BINDU SAGAR SWAIN     | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-27 | BAIL-1                         | (Seat No-4)   |
| 13      | 53779/2026 | 28.07.2026          | BLAPL-6285/2026     | BINDU SAGAR SWAIN     | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-27 |                                | (Seat No-4)   |
| 14      | 53788/2026 | 28.07.2026          | CRLREV-395/2026     | T.MISHRA              | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-23 |                                | (Seat No-4)   |
| 15      | 53791/2026 | 28.07.2026          | CRLREV-452/2026     | B.S.SWAIN             | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-07-23 |                                | (Seat No-4)   |
| 16      | 53792/2026 | 28.07.2026          | CRLREV-486/2026     | M.MOHANTY             | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-08-27 |                                | (Seat No-4)   |
| 17      | 53793/2026 | 28.07.2026          | CRLREV-485/2026     | T.R.DAS               | C.O.     | COURT NO. 3 OLD    | Order Dtd. 2026-08-27 |                                | (Seat No-4)   |

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| 18 | 53794/2026 | 28.07.2026 | CRLREV-480/2026     | S R SAHOO               | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-08-28     |               | (Seat No-4)  |
| 19 | 53796/2026 | 28.07.2026 | RSA-227/2025        | S.MOHARANA              | C.O. | COURT NO. 12    | Order Dtd. 2026-09-03     | SECOND APPEAL | (Seat No-5)  |
| 20 | 53797/2026 | 28.07.2026 | RSA-161/2026        | S.MOHARANA              | C.O. | COURT NO. 21    | Order Dtd. 9999-12-31     | SECOND APPEAL | (Seat No-2)  |
| 21 | 53798/2026 | 28.07.2026 | RSA-270/2025        | S.P.SAHOO               | C.O. | COURT NO. 12    | Order Dtd. 2026-09-03     | SECOND APPEAL | (Seat No-5)  |
| 22 | 53799/2026 | 28.07.2026 | WP (C) - 36195/2025 | S.DAS                   | C.O. | COURT NO. 12    | Judgement Dtd. 2026-07-06 | WRIT BRANCH-2 | (Seat No-45) |
| 23 | 53800/2026 | 28.07.2026 | CRLMC-1504/2026     | G.JAYASINGH             | C.O. | COURT NO. 6     | Order Dtd. 9999-12-31     |               | (Seat No-45) |
| 24 | 53801/2026 | 28.07.2026 | ABLAPL-8107/2026    | MK SWAIN                | C.O. | COURT NO. 6     | Order Dtd. 2026-07-23     | BAIL-2        | (Seat No-12) |
| 25 | 53802/2026 | 28.07.2026 | ABLAPL-8179/2026    | CHEERA RANJAN SATAPATHY | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24     |               | (Seat No-12) |
| 26 | 53803/2026 | 28.07.2026 | CRLMC-5146/2025     | D.SAMAL                 | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31     |               | (Seat No-12) |
| 27 | 53804/2026 | 28.07.2026 | WP (C) - 36195/2025 | A.MOHANTY               | C.O. | COURT NO. 2 OLD | Judgement Dtd. 2026-07-06 | WRIT BRANCH-2 | (Seat No-45) |
| 28 | 53805/2026 | 28.07.2026 | ABLAPL-8180/2026    | CHEERA RANJAN SATAPATHY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-07-24     | BAIL-2        | (Seat No-17) |
| 29 | 53806/2026 | 28.07.2026 | FAO-601/2026        | S.DAS                   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-07-09     |               | (Seat No-17) |
| 30 | 53807/2026 | 28.07.2026 | ABLAPL-8183/2026    | RK BARIK                | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24     | BAIL-2        | (Seat No-17) |
| 31 | 53808/2026 | 28.07.2026 | WP (C) - 14752/2026 | S.BARIK                 | C.O. | COURT NO. 9     | Order Dtd. 9999-12-31     |               | (Seat No-17) |
| 32 | 53809/2026 | 28.07.2026 | ABLAPL-8185/2026    | CHEERA RANJAN SATAPATHY | C.O. | COURT NO. 9     | Order Dtd. 2026-07-24     | BAIL-2        | (Seat No-17) |
| 33 | 53810/2026 | 28.07.2026 | FAO-367/2026        | S DAS                   | C.O. | COURT NO. 9     | Order Dtd. 2026-07-09     |               | (Seat No-17) |
| 34 | 53811/2026 | 28.07.2026 | ABLAPL-8212/2026    | PK BARIK                | C.O. | COURT NO. 9     | Order Dtd. 2026-07-24     |               | (Seat No-17) |
| 35 | 53812/2026 | 28.07.2026 | WP (C) - 20355/2026 | H.K.MOHANTA             | C.O. | COURT NO. 9     | Order Dtd. 2026-07-24     |               | (Seat No-17) |
| 36 | 53813/2026 | 28.07.2026 | ABLAPL-8241/2026    | L SAHOO                 | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24     | BAIL-2        | (Seat No-18) |

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| 37 | 53814/2026 | 28.07.2026 | RPFAM-42/2026      | G.SUNDARA        | C.O. | COURT NO. 17 | Judgement Dtd. 2026-07-09 |                                | (Seat No-18)  |
| 38 | 53815/2026 | 28.07.2026 | ABLAPL-8301/2026   | S DAS            | C.O. | COURT NO. 17 | Order Dtd. 2026-07-24     |                                | (Seat No-18)  |
| 39 | 53816/2026 | 28.07.2026 | RPFAM-364/2025     | M.D.BISWAL       | C.O. | COURT NO. 17 | Judgement Dtd. 2026-06-30 |                                | (Seat No-18)  |
| 40 | 53817/2026 | 28.07.2026 | RPFAM-364/2025     | S.DAS            | C.O. | COURT NO. 17 | Judgement Dtd. 2026-06-30 |                                | (Seat No-18)  |
| 41 | 53818/2026 | 28.07.2026 | WP(C) - 22607/2026 | A. C. R. DAS     | C.O. | COURT NO. 17 | Order Dtd. 2026-07-27     | WRIT BRANCH-5                  | (Seat No-53)  |
| 42 | 53819/2026 | 28.07.2026 | WP(C) - 22869/2026 | A. C. R. DAS     | C.O. | COURT NO. 17 | Order Dtd. 2026-07-27     | WRIT BRANCH-5                  | (Seat No-53)  |
| 43 | 53820/2026 | 28.07.2026 | WP(C) - 23013/2026 | A. B. MALLICK    | C.O. | COURT NO. 23 | Order Dtd. 2026-10-07     |                                | (Seat No-53)  |
| 44 | 53821/2026 | 28.07.2026 | WP(C) - 23142/2026 | S. DASH          | C.O. | COURT NO. 23 | Order Dtd. 2026-09-28     |                                | (Seat No-53)  |
| 45 | 53822/2026 | 28.07.2026 | WP(C) - 23025/2026 | A. B. MALLICK    | C.O. | COURT NO. 23 | Order Dtd. 2026-10-07     | WRIT BRANCH-5                  | (Seat No-53)  |
| 46 | 53823/2026 | 28.07.2026 | WP(C) - 3107/2026  | T. K. BISWAL     | C.O. | COURT NO. 1  | Order Dtd. 2026-02-11     | WRIT BRANCH-8                  | (Seat No-39)  |
| 47 | 53824/2026 | 28.07.2026 | WP(C) - 23240/2026 | T. BAG           | C.O. | COURT NO. 23 | Order Dtd. 2026-08-31     | WRIT BRANCH-2                  | (Seat No-45)  |
| 48 | 53825/2026 | 28.07.2026 | WP(C) - 22616/2026 | D. SAMAL         | C.O. | COURT NO. 6  | Order Dtd. 9999-12-31     | WRIT BRANCH-6                  | (Seat No-26)  |
| 49 | 53826/2026 | 28.07.2026 | WP(C) - 23124/2026 | A. K. SRICHANDAN | C.O. | COURT NO. 6  | Order Dtd. 2026-07-27     | WRIT BRANCH-6                  | (Seat No-25)  |
| 50 | 53827/2026 | 28.07.2026 | WP(C) - 20563/2026 | N. MALLICK       | C.O. | COURT NO. 6  | Order Dtd. 2026-07-24     | WRIT BRANCH-4                  | (Seat No-27)  |
| 51 | 53828/2026 | 28.07.2026 | WP(C) - 23064/2026 | B. BEHERA        | C.O. | COURT NO. 6  | Order Dtd. 2026-07-27     |                                | (Seat No-27)  |
| 52 | 53829/2026 | 28.07.2026 | WP(C) - 18607/2026 | S.R. SETHI       | C.O. | COURT NO. 6  | Order Dtd. 2026-07-24     | WRIT BRANCH-1                  | (Seat No-4)   |
| 53 | 53830/2026 | 28.07.2026 | WP(C) - 22283/2026 | R. C. MUDULI     | C.O. | COURT NO. 23 | Order Dtd. 2026-09-16     | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 54 | 53831/2026 | 28.07.2026 | WP(C) - 20073/2026 | D.J. SWAIN       | C.O. | COURT NO. 23 | Order Dtd. 2026-07-23     |                                | (Seat No-102) |

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| 55 | 53832/2026 | 28.07.2026 | WP (C) –<br>6671/2026  | B.R. SETH    | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-07-24 |                                         | (Seat<br>No-<br>102) |
| 56 | 53834/2026 | 28.07.2026 | WP (C) –<br>22479/2026 | P.K. ROUTRAY | C.O. | COURT NO.<br>16    | Order Dtd.<br>2026-08-24 |                                         | (Seat<br>No-<br>102) |
| 57 | 53835/2026 | 28.07.2026 | WP (C) –<br>22431/2026 | L.D. PANDA   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>9999-12-31 | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>21)  |
| 58 | 53836/2026 | 28.07.2026 | FAO-<br>805/2026       | P.K.JENA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 |                                         | (Seat<br>No-<br>21)  |
| 59 | 53837/2026 | 28.07.2026 | FAO-<br>443/2026       | P.K.JENA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 |                                         | (Seat<br>No-<br>21)  |
| 60 | 53839/2026 | 28.07.2026 | FAO-<br>772/2026       | P.K.JENA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 |                                         | (Seat<br>No-<br>21)  |
| 61 | 53840/2026 | 28.07.2026 | FAO-<br>468/2026       | P.K.JENA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 |                                         | (Seat<br>No-<br>21)  |
| 62 | 53841/2026 | 28.07.2026 | WP (C) –<br>22166/2026 | A.T. NAYAK   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>9999-12-31 | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>53)  |
| 63 | 53842/2026 | 28.07.2026 | WP (C) –<br>22405/2026 | K. PARIDA    | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-<br>53)  |
| 64 | 53843/2026 | 28.07.2026 | FAO-<br>774/2026       | P.K.JENA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 |                                         | (Seat<br>No-<br>53)  |
| 65 | 53844/2026 | 28.07.2026 | WP (C) –<br>22349/2026 | K.PARIDA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>38)  |
| 66 | 53845/2026 | 28.07.2026 | WP (C) –<br>21466/2026 | S.K. NATH    | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-<br>38)  |
| 67 | 53846/2026 | 28.07.2026 | FAO-<br>869/2026       | A.B.MALLICK  | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-10-13 |                                         | (Seat<br>No-<br>38)  |
| 68 | 53847/2026 | 28.07.2026 | WP (C) –<br>21807/2026 | D.K. MOHANTY | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>27)  |
| 69 | 53848/2026 | 28.07.2026 | FAO-<br>868/2026       | A.B.MALLICK  | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-10-13 |                                         | (Seat<br>No-<br>27)  |
| 70 | 53849/2026 | 28.07.2026 | WP (C) –<br>21779/2026 | P. PANDA     | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>108) |
| 71 | 53850/2026 | 28.07.2026 | WP (C) –<br>22101/2026 | A.B. MALLICK | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>36)  |
| 72 | 53851/2026 | 28.07.2026 | FAO-<br>867/2026       | A B MALLICK  | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-10-13 | MISC.<br>APPEAL                         | (Seat<br>No-2)       |

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|    |            |            |                        |                                 |      |                    |                          | SEC.                                    |                  |
| 73 | 53852/2026 | 28.07.2026 | WP (C) –<br>21505/2026 | D. BISWAL                       | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-101) |
| 74 | 53853/2026 | 28.07.2026 | FAO-<br>528/2020       | D.PATTNAIK                      | C.O. | COURT NO.<br>6     | Order Dtd.<br>2025-09-10 | MISC.<br>APPEAL<br>SEC.                 | (Seat<br>No-9)   |
| 75 | 53854/2026 | 28.07.2026 | WP (C) –<br>22379/2026 | S.C.DASH                        | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>9999-12-31 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-116) |
| 76 | 53855/2026 | 28.07.2026 | BLAPL-<br>5468/2026    | SUDHANSU<br>PRASAD<br>MAHAPATRA | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-116) |
| 77 | 53856/2026 | 28.07.2026 | WP (C) –<br>22200/2026 | M.MOHANTY                       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-2                        | (Seat<br>No-34)  |
| 78 | 53857/2026 | 28.07.2026 | WP (C) –<br>21873/2026 | P. K. JENA                      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-34)  |
| 79 | 53858/2026 | 28.07.2026 | WP (C) –<br>22444/2026 | P.K. JENA                       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-2                        | (Seat<br>No-7)   |
| 80 | 53859/2026 | 28.07.2026 | WP (C) –<br>22448/2026 | P.K. JENA                       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-8                        | (Seat<br>No-56)  |
| 81 | 53860/2026 | 28.07.2026 | CRLA-<br>301/2026      | PABITRA KUMAR<br>MOHANTY        | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-56)  |
| 82 | 53861/2026 | 28.07.2026 | WP (C) –<br>22449/2026 | P.K. JENA                       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-56)  |
| 83 | 53862/2026 | 28.07.2026 | WP (C) –<br>22454/2026 | P. K. JENA                      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-2                        | (Seat<br>No-7)   |
| 84 | 53863/2026 | 28.07.2026 | WP (C) –<br>22469/2026 | P. K. JENA                      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-2                        | (Seat<br>No-7)   |
| 85 | 53864/2026 | 28.07.2026 | WP (C) –<br>22473/2026 | P.K. JENA                       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 | WRIT<br>BRANCH-2                        | (Seat<br>No-7)   |
| 86 | 53865/2026 | 28.07.2026 | WP (C) –<br>22481/2026 | P. K. JENA                      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-7)   |
| 87 | 53866/2026 | 28.07.2026 | WP (C) –<br>22486/2026 | P.K. JENA                       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-7)   |
| 88 | 53867/2026 | 28.07.2026 | WP (C) –<br>20526/2026 | B. DAS                          | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 |                                         | (Seat<br>No-7)   |
| 89 | 53869/2026 | 28.07.2026 | WP (C) –<br>20463/2026 | K.N. SAHOO                      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-09 | WRIT<br>BRANCH-1                        | (Seat<br>No-1)   |
| 90 | 53870/2026 | 28.07.2026 | WP (C) –<br>7251/2026  | N. ROUT                         | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-24 |                                         | (Seat<br>No-1)   |
| 91 | 53871/2026 | 28.07.2026 | WP (C) –<br>23014/2026 | S. DASH                         | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-09-28 | WRIT<br>BRANCH-4                        | (Seat<br>No-38)  |
| 92 | 53872/2026 | 28.07.2026 | BLAPL-<br>5159/2026    | MK SAHU                         | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-     |

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|     |            |            |                        |                              |      |                 |                          |                                         | 38)                  |
| 93  | 53873/2026 | 28.07.2026 | WP (C) –<br>22520/2026 | B. SAMAL                     | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-24 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>56)  |
| 94  | 53874/2026 | 28.07.2026 | BLAPL-<br>5214/2026    | S PANDA                      | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>56)  |
| 95  | 53876/2026 | 28.07.2026 | WP (C) –<br>8996/2026  | S.C. TRIPATHY                | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>27)  |
| 96  | 53877/2026 | 28.07.2026 | BLAPL-<br>5250/2026    | S PANDA                      | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>27)  |
| 97  | 53878/2026 | 28.07.2026 | WP (C) –<br>16899/2026 | S. C.<br>SATAPATHY           | C.O. | COURT NO.<br>6  | Order Dtd.<br>2026-08-10 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>58)  |
| 98  | 53879/2026 | 28.07.2026 | BLAPL-<br>5351/2026    | AK BEHERA                    | C.O. | COURT NO.<br>6  | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>58)  |
| 99  | 53881/2026 | 28.07.2026 | WP (C) –<br>22789/2026 | B. B. MALLICK                | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-09-30 | WRIT<br>BRANCH-2                        | (Seat<br>No-7)       |
| 100 | 53882/2026 | 28.07.2026 | BLAPL-<br>5350/2026    | HK PATRA                     | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-7)       |
| 101 | 53883/2026 | 28.07.2026 | WP (C) –<br>22688/2026 | A. C. R. DAS                 | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 102 | 53884/2026 | 28.07.2026 | BLAPL-<br>4299/2026    | S BARIK                      | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>107) |
| 103 | 53885/2026 | 28.07.2026 | BLAPL-<br>5268/2026    | KSHITISH                     | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>107) |
| 104 | 53886/2026 | 28.07.2026 | TRP (C) –<br>147/2018  | P.K.MOHANTY                  | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-24 | M.J.C.                                  | (Seat<br>No-6)       |
| 105 | 53889/2026 | 28.07.2026 | TRP (C) –<br>147/2018  | S.GHOSH                      | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-24 | M.J.C.                                  | (Seat<br>No-6)       |
| 106 | 53892/2026 | 28.07.2026 | CONTC-<br>3968/2026    | B.K.PARDHI                   | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-6)       |
| 107 | 53896/2026 | 28.07.2026 | CONTC-<br>3989/2026    | A.DAS                        | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-6)       |
| 108 | 53900/2026 | 28.07.2026 | CONTC-<br>3949/2026    | B.K.PARDHI                   | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-6)       |
| 109 | 53901/2026 | 28.07.2026 | WP (C) –<br>33724/2011 | M.M.NAYAK                    | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>36)  |
| 110 | 53903/2026 | 28.07.2026 | WP (C) –<br>7850/2011  | P.K.RATH                     | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-2                        | (Seat<br>No-<br>34)  |
| 111 | 53907/2026 | 28.07.2026 | CRLMC-<br>2293/2026    | BIBHUTI<br>RANJAN<br>MOHANTY | C.O. | COURT NO.<br>23 | Order Dtd.<br>2026-07-23 |                                         | (Seat<br>No-<br>34)  |
| 112 | 53912/2026 | 28.07.2026 | CRLMC-                 | A.MOHANTY                    | C.O. | COURT NO.       | Order Dtd.               | CRIMINAL                                | (Seat                |

|     |            |            |                        |              |      |                    |                          |                  |                     |
|-----|------------|------------|------------------------|--------------|------|--------------------|--------------------------|------------------|---------------------|
|     |            |            | 2595/2024              |              |      | 2 OLD              | 2024-07-24               | MISC             | No-6)               |
| 113 | 53919/2026 | 28.07.2026 | WP (C) –<br>20233/2026 | A.K.NAYAK    | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-10 |                  | (Seat<br>No-6)      |
| 114 | 53923/2026 | 28.07.2026 | WP (C) –<br>22257/2026 | R.K.PATTNAIK | C.O. | COURT NO.<br>1     | Order Dtd.<br>9999-12-31 | WRIT<br>BRANCH-1 | (Seat<br>No-1)      |
| 115 | 53925/2026 | 28.07.2026 | WP (C) –<br>23002/2026 | S.K.SUNDARA  | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-8 | (Seat<br>No-<br>60) |
| 116 | 53927/2026 | 28.07.2026 | WP (C) –<br>6163/2006  | M.R.BARIK    | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-4 | (Seat<br>No-<br>27) |
| 117 | 53928/2026 | 28.07.2026 | WP (C) –<br>21036/2026 | A.MOHANTY    | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-4 | (Seat<br>No-<br>27) |
| 118 | 53929/2026 | 28.07.2026 | WP (C) –<br>20986/2026 | S.K.BISWAL   | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-24 | WRIT<br>BRANCH-3 | (Seat<br>No-<br>12) |
| 119 | 53930/2026 | 28.07.2026 | WP (C) –<br>22118/2026 | G.R.PATRA    | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-6 | (Seat<br>No-<br>36) |
| 120 | 53932/2026 | 28.07.2026 | WP (C) –<br>23976/2011 | D.RAY        | C.O. | COURT NO.<br>1     | Order Dtd.<br>2017-03-21 | WRIT<br>BRANCH-1 | (Seat<br>No-1)      |
| 121 | 53934/2026 | 28.07.2026 | WP (C) –<br>19630/2026 | L.D.SAHOO    | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-3 | (Seat<br>No-<br>14) |
| 122 | 53935/2026 | 28.07.2026 | WP (C) –<br>16914/2025 | T.SWAIN      | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-6 | (Seat<br>No-<br>36) |
| 123 | 53936/2026 | 28.07.2026 | WP (C) –<br>16914/2025 | P.C.DAS      | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-6 | (Seat<br>No-<br>36) |
| 124 | 53938/2026 | 28.07.2026 | WP (C) –<br>10439/2012 | D.RAY        | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-7 | (Seat<br>No-<br>10) |
| 125 | 53939/2026 | 28.07.2026 | WP (C) –<br>23980/2011 | D.RAY        | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-1 | (Seat<br>No-1)      |
| 126 | 53941/2026 | 28.07.2026 | WP (C) –<br>32005/2011 | P.K.MISHRA   | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-8 | (Seat<br>No-<br>29) |
| 127 | 53942/2026 | 28.07.2026 | CRLMC–<br>2290/2026    | C SAMAL      | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-23 | CRIMINAL<br>MISC | (Seat<br>No-4)      |
| 128 | 53943/2026 | 28.07.2026 | CRLMC–<br>2253/2026    | N.PANDA      | C.O. | COURT NO.<br>1     | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-4)      |
| 129 | 53944/2026 | 28.07.2026 | CRLMC–<br>2307/2026    | M.K.MOHANTY  | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>9999-12-31 | CRIMINAL<br>MISC | (Seat<br>No-8)      |
| 130 | 53945/2026 | 28.07.2026 | CRLMC–<br>799/2026     | A.K.JATI     | C.O. | COURT NO.<br>6     | Order Dtd.<br>9999-12-31 |                  | (Seat<br>No-8)      |
| 131 | 53946/2026 | 28.07.2026 | CRLMC–<br>2306/2026    | M.K.MOHANTY  | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>9999-12-31 |                  | (Seat<br>No-8)      |
| 132 | 53947/2026 | 28.07.2026 | CRLMC–<br>2297/2026    | M.R.ROUTRAY  | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-23 |                  | (Seat<br>No-8)      |
| 133 | 53948/2026 | 28.07.2026 | CRLMC–                 | K.N.SAHOO    | C.O. | COURT NO.          | Order Dtd.               |                  | (Seat               |

|     |            |            |                        |              |      |                    |                          |                                         |                      |
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|     |            |            | 297/2026               |              |      | 2 OLD              | 2026-07-22               |                                         | No-8)                |
| 134 | 53949/2026 | 28.07.2026 | WP (C) –<br>22446/2026 | P. K. JENA   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-8)       |
| 135 | 53950/2026 | 28.07.2026 | WP (C) –<br>22452/2026 | P.K. JENA    | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-21 |                                         | (Seat<br>No-8)       |
| 136 | 53951/2026 | 28.07.2026 | CRLMC–<br>2338/2026    | M NANDY      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-23 |                                         | (Seat<br>No-8)       |
| 137 | 53952/2026 | 28.07.2026 | CRLMC–<br>754/2026     | SARAT DASH   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-14 |                                         | (Seat<br>No-8)       |
| 138 | 53953/2026 | 28.07.2026 | CRLA–<br>404/2026      | G.JAYASINGH  | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-8)       |
| 139 | 53954/2026 | 28.07.2026 | CRLMC–<br>3567/2025    | SARAT DASH   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-14 |                                         | (Seat<br>No-8)       |
| 140 | 53955/2026 | 28.07.2026 | WP (C) –<br>21926/2026 | SARAT DASH   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-22 | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>53)  |
| 141 | 53957/2026 | 28.07.2026 | WP (C) –<br>22927/2026 | K.PARIDA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>53)  |
| 142 | 53958/2026 | 28.07.2026 | WP (C) –<br>22755/2026 | K.PARIDA     | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 |                                         | (Seat<br>No-<br>53)  |
| 143 | 53959/2026 | 28.07.2026 | WP (C) –<br>22647/2026 | P. K.BARIK   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>111) |
| 144 | 53960/2026 | 28.07.2026 | WP (C) –<br>22506/2026 | P.K. BARIK   | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>121) |
| 145 | 53961/2026 | 28.07.2026 | WP (C) –<br>20162/2026 | M.N. MOHANTY | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-22 |                                         | (Seat<br>No-<br>121) |
| 146 | 53962/2026 | 28.07.2026 | WP (C) –<br>22641/2026 | M. NAIK      | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-09-07 |                                         | (Seat<br>No-<br>121) |
| 147 | 53963/2026 | 28.07.2026 | WP (C) –<br>22602/2026 | D.K. NAIK    | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-08-31 | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>53)  |
| 148 | 53964/2026 | 28.07.2026 | WP (C) –<br>22642/2026 | A.MOHANTY    | C.O. | COURT NO.<br>23    | Order Dtd.<br>2026-09-29 | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>18)  |
| 149 | 53965/2026 | 28.07.2026 | CRLMC–<br>2349/2026    | D.SAMAL      | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>9999-12-31 |                                         | (Seat<br>No-<br>18)  |
| 150 | 53968/2026 | 28.07.2026 | ABLAPL–<br>8149/2026   | H. K. PATRA  | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-23 | BAIL-1                                  | (Seat<br>No-4)       |
| 151 | 53974/2026 | 28.07.2026 | WP (C) –<br>22075/2019 | G.ROUT       | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>36)  |
| 152 | 53975/2026 | 28.07.2026 | ABLAPL–<br>6292/2026   | J PRADHAN    | C.O. | COURT NO.<br>2 OLD | Order Dtd.<br>2026-07-23 |                                         | (Seat<br>No-<br>36)  |



|     |            |            |                     |               |      |                       |                       |                                |               |
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| 153 | 53976/2026 | 28.07.2026 | ABLAPL-6781/2026    | MR SAHOO      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-23 |                                | (Seat No-36)  |
| 154 | 53977/2026 | 28.07.2026 | WP (C) - 20231/2026 | P.K.JENA      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                                | (Seat No-36)  |
| 155 | 53978/2026 | 28.07.2026 | ABLAPL-6819/2026    | A PATTANAIAK  | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-23 | BAIL-2                         | (Seat No-9)   |
| 156 | 53982/2026 | 28.07.2026 | BLAPL-1945/2026     | DP DASH       | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                                | (Seat No-9)   |
| 157 | 53985/2026 | 28.07.2026 | BLAPL-2322/2026     | B DAS         | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                                | (Seat No-9)   |
| 158 | 53998/2026 | 28.07.2026 | WP (C) - 22962/2026 | P. K. MOHANTY | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 | WRIT BRANCH-5                  | (Seat No-21)  |
| 159 | 53999/2026 | 28.07.2026 | WP (C) - 22629/2026 | P.CH.DAS      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                                | (Seat No-21)  |
| 160 | 54002/2026 | 28.07.2026 | WP (C) - 27964/2025 | A.DAS         | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-12-01 |                                | (Seat No-21)  |
| 161 | 54003/2026 | 28.07.2026 | WP (C) - 21048/2026 | P.CH.DAS      | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-07-27 | WRIT BRANCH-6                  | (Seat No-36)  |
| 162 | 54004/2026 | 28.07.2026 | WP (C) - 20380/2026 | R.K.BARIK     | C.O. | COURT NO. 12          | Order Dtd. 2026-09-07 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 163 | 54007/2026 | 28.07.2026 | WP (C) - 22673/2026 | J.SAHOO       | C.O. | COURT NO. 12          | Order Dtd. 2026-07-27 | WRIT BRANCH-7                  | (Seat No-10)  |
| 164 | 54008/2026 | 28.07.2026 | WP (C) - 23299/2026 | S.BARIK       | C.O. | COURT NO. 8           | Order Dtd. 2026-08-03 |                                | (Seat No-10)  |
| 165 | 54010/2026 | 28.07.2026 | WP (C) - 18275/2026 | G.SAHOO       | C.O. | COURT NO. 8           | Order Dtd. 2026-07-27 |                                | (Seat No-10)  |
| 166 | 54012/2026 | 28.07.2026 | WP (C) - 20576/2026 | D.K.BEHERA    | C.O. | COURT NO. 8           | Order Dtd. 2026-08-18 | WRIT BRANCH-3                  | (Seat No-13)  |
| 167 | 54013/2026 | 28.07.2026 | WP (C) - 21622/2026 | S.C.MEKAP     | C.O. | COURT NO. 8           | Order Dtd. 2026-07-24 |                                | (Seat No-13)  |
| 168 | 54014/2026 | 28.07.2026 | WP (C) - 22477/2026 | R.CH.ROUT     | C.O. | COURT NO. 12          | Order Dtd. 2026-09-28 | WRIT BRANCH-7                  | (Seat No-59)  |
| 169 | 54016/2026 | 28.07.2026 | WP (C) - 22391/2026 | M.R.BARIK     | C.O. | COURT NO. 12          | Order Dtd. 2026-07-27 |                                | (Seat No-59)  |
| 170 | 54017/2026 | 28.07.2026 | WP (C) - 11586/2025 | M.NAIK        | C.O. | COURT NO. 12          | Order Dtd. 2026-07-20 |                                | (Seat No-59)  |
| 171 | 54019/2026 | 28.07.2026 | WP (C) -            | A.K.ROUT      | C.O. | COURT NO.             | Order Dtd.            | WRIT                           | (Seat         |

|     |            |            |                     |                  |      |                 |                       |                                |               |
|-----|------------|------------|---------------------|------------------|------|-----------------|-----------------------|--------------------------------|---------------|
|     |            |            | 20177/2026          |                  |      | 8               | 2026-09-09            | BRANCH-7                       | No-48)        |
| 172 | 54020/2026 | 28.07.2026 | WP (C) – 19202/2026 | S.K.RATH         | C.O. | COURT NO. 12    | Order Dtd. 2026-10-05 |                                | (Seat No-48)  |
| 173 | 54021/2026 | 28.07.2026 | WP (C) – 25915/2024 | M. NAIK          | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 |                                | (Seat No-48)  |
| 174 | 54022/2026 | 28.07.2026 | WP (C) – 25917/2024 | M.NAIK           | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 |                                | (Seat No-48)  |
| 175 | 54024/2026 | 28.07.2026 | WP (C) – 26009/2024 | M. NAIK          | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 |                                | (Seat No-48)  |
| 176 | 54025/2026 | 28.07.2026 | ABLAPL-7676/2026    | SUBHENDU DASH    | C.O. | COURT NO. 12    | Order Dtd. 2026-07-14 | BAIL-2                         | (Seat No-8)   |
| 177 | 54026/2026 | 28.07.2026 | WP (C) – 27372/2024 | M. NAIK          | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 |                                | (Seat No-8)   |
| 178 | 54028/2026 | 28.07.2026 | WP (C) – 27414/2024 | M. NAIK          | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 |                                | (Seat No-8)   |
| 179 | 54029/2026 | 28.07.2026 | WP (C) – 27418/2024 | M.NAIK           | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 |                                | (Seat No-8)   |
| 180 | 54030/2026 | 28.07.2026 | WP (C) – 31175/2024 | M. NAIK          | C.O. | COURT NO. 12    | Order Dtd. 2026-07-20 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-121) |
| 181 | 54048/2026 | 28.07.2026 | CRLMP-862/2026      | M MOHANTY        | C.O. | COURT NO. 12    | Order Dtd. 2026-07-24 |                                | (Seat No-121) |
| 182 | 54051/2026 | 28.07.2026 | CRLREV-364/2026     | K.K.NATH         | C.O. | COURT NO. 17    | Order Dtd. 2026-08-03 |                                | (Seat No-121) |
| 183 | 54053/2026 | 28.07.2026 | BLAPL-5210/2026     | R.SAHOO          | C.O. | COURT NO. 17    | Order Dtd. 2026-07-27 |                                | (Seat No-121) |
| 184 | 54054/2026 | 28.07.2026 | CRLMP-571/2026      | A. K. SRICHANDAN | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24 |                                | (Seat No-121) |
| 185 | 54057/2026 | 28.07.2026 | CRLMP-918/2026      | P BEHERA         | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24 |                                | (Seat No-121) |
| 186 | 54060/2026 | 28.07.2026 | CRLMP-833/2026      | B.K.DAS          | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24 |                                | (Seat No-121) |
| 187 | 54063/2026 | 28.07.2026 | CRLMP-871/2026      | R BEHERA         | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24 |                                | (Seat No-121) |
| 188 | 54064/2026 | 28.07.2026 | CRLMP-905/2026      | B.SAHOO          | C.O. | COURT NO. 17    | Order Dtd. 2026-07-24 |                                | (Seat No-121) |
| 189 | 54065/2026 | 28.07.2026 | RSA-326/2025        | A DAS            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-07-29 |                                | (Seat No-121) |

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|-----|------------|------------|---------------------|---------------|------|-----------------------|-----------------------|-------------------|--------------|
| 190 | 54066/2026 | 28.07.2026 | CRLREV-661/2023     | S.NAYAK       | C.O. | COURT NO. 3 OLD       | Order Dtd. 2026-03-23 | CRIMINAL REVISION | (Seat No-2)  |
| 191 | 54068/2026 | 28.07.2026 | CRLMC-4521/2024     | S NAYAK       | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-10-29 |                   | (Seat No-2)  |
| 192 | 54069/2026 | 28.07.2026 | CMP-795/2026        | P.C.MOHANTY   | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-13 |                   | (Seat No-2)  |
| 193 | 54070/2026 | 28.07.2026 | CRLMC-2176/2026     | A.K.JATI      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                   | (Seat No-2)  |
| 194 | 54071/2026 | 28.07.2026 | CRLMC-2342/2026     | S.BARIK       | C.O. | COURT NO. 2 OLD       | Order Dtd. 9999-12-31 |                   | (Seat No-2)  |
| 195 | 54072/2026 | 28.07.2026 | CRLMC-2312/2026     | H.K.PATRA     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                   | (Seat No-2)  |
| 196 | 54074/2026 | 28.07.2026 | CRLMC-2368/2026     | M.M.NAYAK     | C.O. | COURT NO. 2 OLD       | Order Dtd. 9999-12-31 |                   | (Seat No-2)  |
| 197 | 54077/2026 | 28.07.2026 | CRLREV-306/2026     | D P DASH      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                   | (Seat No-2)  |
| 198 | 54084/2026 | 28.07.2026 | WP (C) - 18253/2026 | H.N.MOHAPATRA | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-23 | WRIT BRANCH-3     | (Seat No-13) |
| 199 | 54087/2026 | 28.07.2026 | WP (C) - 18105/2026 | N.MUKHI       | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2026-08-06 |                   | (Seat No-13) |
| 200 | 54097/2026 | 28.07.2026 | WP (C) - 14797/2026 | R.C.MUDULI    | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-14 |                   | (Seat No-13) |
| 201 | 54100/2026 | 28.07.2026 | WP (C) - 24783/2023 | M.R.BARIK     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 | WRIT BRANCH-2     | (Seat No-6)  |
| 202 | 54102/2026 | 28.07.2026 | CRLMC-2329/2026     | R.SETHI       | C.O. | COURT NO. 2 OLD       | Order Dtd. 9999-12-31 |                   | (Seat No-6)  |
| 203 | 54105/2026 | 28.07.2026 | BLAPL-6203/2026     | PK BARIK      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-27 |                   | (Seat No-6)  |
| 204 | 54108/2026 | 28.07.2026 | CRLMC-2280/2026     | D.SWAIN       | C.O. | COURT NO. 2 OLD       | Order Dtd. 9999-12-31 |                   | (Seat No-6)  |
| 205 | 54115/2026 | 28.07.2026 | WP (C) - 22447/2026 | P.NAYAK       | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-23 |                   | (Seat No-6)  |
| 206 | 54119/2026 | 28.07.2026 | WP (C) - 11470/2013 | S.DAS         | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-21 | WRIT BRANCH-6     | (Seat No-35) |
| 207 | 54120/2026 | 28.07.2026 | CRLMP-529/2026      | M S HASAN     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2026-07-22 |                   | (Seat No-35) |
| 208 | 54122/2026 | 28.07.2026 | CRLMC-1339/2017     | C.SAMAL       | C.O. | COURT NO. 15          | Order Dtd. 2018-01-09 |                   | (Seat No-35) |
| 209 | 54123/2026 | 28.07.2026 | CRLMC-4579/2023     | S.K.PRADHAN   | C.O. | COURT NO. 15          | Order Dtd. 2024-02-28 | CRIMINAL MISC     | (Seat No-5)  |
| 210 | 54140/2026 | 28.07.2026 | WP (C) - 8941/2026  | M. N. MOHANTY | C.O. | COURT NO. 15          | Order Dtd. 2026-07-27 | WRIT BRANCH-3     | (Seat No-12) |
| 211 | 54142/2026 | 28.07.2026 | WP (C) - 8964/2026  | M. N. MOHANTY | C.O. | COURT NO. 15          | Order Dtd. 2026-07-27 |                   | (Seat No-12) |

|     |            |            |                     |                             |         |  |                           |                |              |
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| 212 | 53771/2026 | 28.07.2026 | CRLMC-1207/2025     | KULDEEP MOHANTY             | GENERAL |  | Order Dtd. 2025-10-29     | CRIMINAL MISC  | (Seat No-6)  |
| 213 | 53772/2026 | 28.07.2026 | BLAPL-4299/2026     | RABINDRA KUMAR PATTANAIAK   | GENERAL |  | Order Dtd. 2026-07-27     |                | (Seat No-6)  |
| 214 | 53775/2026 | 28.07.2026 | WP (C) - 12433/2026 | JAYASHREE NAYAK             | GENERAL |  | Entire Document           | WRIT BRANCH-7  | (Seat No-18) |
| 215 | 53780/2026 | 28.07.2026 | WP (C) - 23074/2026 | ANJU PRADHAN                | GENERAL |  | Vakalatnama               | WRIT BRANCH-4  | (Seat No-38) |
| 216 | 53781/2026 | 28.07.2026 | CRLREV-85/2005      | MANASH RANJAN BAUG          | GENERAL |  | Entire Brief              |                | (Seat No-38) |
| 217 | 53782/2026 | 28.07.2026 | CRLREV-85/2005      | MANASH RANJAN BAUG          | GENERAL |  | Order Dtd. 2024-05-03     |                | (Seat No-38) |
| 218 | 53783/2026 | 28.07.2026 | WP (C) - 12893/2008 | DR. JITENDRA KUMAR LENKA    | GENERAL |  | Order Dtd. 2026-07-24     | WRIT BRANCH-2  | (Seat No-45) |
| 219 | 53784/2026 | 28.07.2026 | CRLMP-909/2026      | ADV. SRITAM KUMAR MOHAPATRA | GENERAL |  | Order Dtd. 2026-07-27     |                | (Seat No-45) |
| 220 | 53785/2026 | 28.07.2026 | WP (C) - 15173/2010 | MR PRADEEP KU ROUT          | GENERAL |  | Order Dtd. 2026-07-27     | WRIT BRANCH-4  | (Seat No-17) |
| 221 | 53786/2026 | 28.07.2026 | CRP-16/2026         | MANASH RANJAN BAUG          | GENERAL |  | Order Dtd. 2026-07-27     | CIVIL REVISION | (Seat No-5)  |
| 222 | 53787/2026 | 28.07.2026 | WP (C) - 15172/2010 | MR PRADEEP KU ROUT          | GENERAL |  | Order Dtd. 2026-07-27     | WRIT BRANCH-4  | (Seat No-17) |
| 223 | 53789/2026 | 28.07.2026 | WP (C) - 23078/2026 | ANJU PRADHAN                | GENERAL |  | Vakalatnama               | WRIT BRANCH-4  | (Seat No-38) |
| 224 | 53790/2026 | 28.07.2026 | WP (C) - 22999/2026 | ANJU PRADHAN                | GENERAL |  | Judgement Dtd. 2026-07-24 | WRIT BRANCH-5  | (Seat No-53) |
| 225 | 53795/2026 | 28.07.2026 | WP (C) - 22898/2026 | ANJU PRADHAN                | GENERAL |  | Judgement Dtd. 2026-07-24 | WRIT BRANCH-8  | (Seat No-60) |
| 226 | 53833/2026 | 28.07.2026 | CONTC-3707/2026     | SAMBHRAM DAS                | GENERAL |  | Annexure                  |                | (Seat No-60) |
| 227 | 53838/2026 | 28.07.2026 | ABLAPL-8170/2026    | NIBEDITA NAIK               | GENERAL |  | Judgement Dtd. 2026-07-24 |                | (Seat No-60) |
| 228 | 53868/2026 | 28.07.2026 | ABLAPL-8176/2026    | NIBEDITA NAIK               | GENERAL |  | Judgement Dtd. 2026-07-23 |                | (Seat No-60) |
| 229 | 53875/2026 | 28.07.2026 | TRP (C) - 150/2026  | NIBEDITA NAIK               | GENERAL |  | Judgement Dtd. 2026-05-21 | M.J.C.         | (Seat No-6)  |
| 230 | 53880/2026 | 28.07.2026 | WA-                 | MANOJ KUMAR                 | GENERAL |  | Order Dtd.                |                | (Seat        |

|     |            |            |                        |                      |         |  |                                  |                                         |                      |
|-----|------------|------------|------------------------|----------------------|---------|--|----------------------------------|-----------------------------------------|----------------------|
|     |            |            | 2194/2024              | RANA                 |         |  | 2026-01-29                       |                                         | No-6)                |
| 231 | 53891/2026 | 28.07.2026 | WP (C) –<br>14569/2026 | MANOJ KUMAR<br>RANA  | GENERAL |  | Order Dtd.<br>2026-05-12         | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>25)  |
| 232 | 53893/2026 | 28.07.2026 | TRP (C) –<br>166/2026  | NIBEDITA NAIK        | GENERAL |  | Order Dtd.<br>2026-06-19         | M.J.C.                                  | (Seat<br>No-6)       |
| 233 | 53897/2026 | 28.07.2026 | WP (C) –<br>41924/2023 | MANOJ KUMAR<br>RANA  | GENERAL |  | Order Dtd.<br>2024-01-02         | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>15)  |
| 234 | 53899/2026 | 28.07.2026 | WP (C) –<br>7089/2026  | BIRA KISHOR<br>SINGH | GENERAL |  | Judgement<br>Dtd. 2026-<br>03-13 | WRIT<br>BRANCH-2                        | (Seat<br>No-7)       |
| 235 | 53909/2026 | 28.07.2026 | WP (C) –<br>22781/2026 | BIRA KISHOR<br>SINGH | GENERAL |  | Judgement<br>Dtd. 2026-<br>07-24 | WRIT<br>BRANCH-1                        | (Seat<br>No-<br>30)  |
| 236 | 53922/2026 | 28.07.2026 | WP (C) –<br>3/2026     | BIRA KISHOR<br>SINGH | GENERAL |  | Judgement<br>Dtd. 2026-<br>01-19 |                                         | (Seat<br>No-<br>30)  |
| 237 | 53926/2026 | 28.07.2026 | WP (C) –<br>22597/2026 | BIRA KISHOR<br>SINGH | GENERAL |  | Judgement<br>Dtd. 2026-<br>07-23 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>121) |
| 238 | 53931/2026 | 28.07.2026 | WP (C) –<br>22762/2026 | JAYDEV BHOI          | GENERAL |  | Judgement<br>Dtd. 2026-<br>07-23 | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>12)  |
| 239 | 53933/2026 | 28.07.2026 | WP (C) –<br>22531/2026 | JAYDEV BHOI          | GENERAL |  | Judgement<br>Dtd. 2026-<br>07-23 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>25)  |
| 240 | 53937/2026 | 28.07.2026 | WP (C) –<br>22717/2026 | JAYDEV BHOI          | GENERAL |  | Judgement<br>Dtd. 2026-<br>07-24 |                                         | (Seat<br>No-<br>25)  |
| 241 | 53940/2026 | 28.07.2026 | WP (C) –<br>22238/2026 | JAYDEV BHOI          | GENERAL |  | Judgement<br>Dtd. 2026-<br>07-23 | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>15)  |
| 242 | 53956/2026 | 28.07.2026 | CONTC-<br>2448/2026    | KANHEILAL<br>PADHI   | GENERAL |  | Order Dtd.<br>2026-05-12         |                                         | (Seat<br>No-<br>15)  |
| 243 | 53966/2026 | 28.07.2026 | MACA-<br>804/2018      | PRATAP BEHERA        | GENERAL |  | Order Dtd.<br>2026-05-04         | MISC.<br>APPEAL<br>SEC.                 | (Seat<br>No-7)       |
| 244 | 53967/2026 | 28.07.2026 | WP (C) –<br>7374/2008  | DHANANJAYA<br>MUND   | GENERAL |  | Order Dtd.<br>2026-07-06         | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>117) |
| 245 | 53989/2026 | 28.07.2026 | WP (C) –<br>22738/2026 | HIRARAM BHOI         | GENERAL |  | Entire<br>Document               |                                         | (Seat<br>No-<br>117) |
| 246 | 53994/2026 | 28.07.2026 | CRLMC-<br>2313/2026    | PAWAN KUMAR          | GENERAL |  | Order Dtd.<br>2026-07-23         |                                         | (Seat<br>No-<br>117) |
| 247 | 54001/2026 | 28.07.2026 | WP (C) –<br>22238/2026 | HIRARAM BHOI         | GENERAL |  | Entire<br>Document               | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>15)  |

|     |            |            |                     |                  |         |  |                           |                                |               |
|-----|------------|------------|---------------------|------------------|---------|--|---------------------------|--------------------------------|---------------|
| 248 | 54005/2026 | 28.07.2026 | WA-1231/2022        | MANOJ KUMAR RANA | GENERAL |  | Order Dtd. 2026-02-02     | WRIT APPEAL                    | (Seat No-6)   |
| 249 | 54006/2026 | 28.07.2026 | WP (C) - 23078/2026 | HIRARAM BHOI     | GENERAL |  | Order Dtd. 2026-07-24     | WRIT BRANCH-4                  | (Seat No-38)  |
| 250 | 54009/2026 | 28.07.2026 | WP (C) - 23074/2026 | HIRARAM BHOI     | GENERAL |  | Judgement Dtd. 2026-07-24 | WRIT BRANCH-4                  | (Seat No-38)  |
| 251 | 54011/2026 | 28.07.2026 | WP (C) - 22999/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH-5                  | (Seat No-53)  |
| 252 | 54015/2026 | 28.07.2026 | WP (C) - 23074/2026 | HIRARAM BHOI     | GENERAL |  | Order Dtd. 2026-07-24     | WRIT BRANCH-4                  | (Seat No-38)  |
| 253 | 54018/2026 | 28.07.2026 | WP (C) - 23078/2026 | HIRARAM BHOI     | GENERAL |  | Judgement Dtd. 2026-07-24 | WRIT BRANCH-4                  | (Seat No-38)  |
| 254 | 54023/2026 | 28.07.2026 | WP (C) - 22988/2026 | HIRARAM BHOI     | GENERAL |  | Order Dtd. 2026-07-24     | WRIT BRANCH-4                  | (Seat No-38)  |
| 255 | 54027/2026 | 28.07.2026 | WP (C) - 22016/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH-3                  | (Seat No-11)  |
| 256 | 54031/2026 | 28.07.2026 | WP (C) - 23075/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH-7                  | (Seat No-18)  |
| 257 | 54032/2026 | 28.07.2026 | WP (C) - 22898/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH-8                  | (Seat No-60)  |
| 258 | 54033/2026 | 28.07.2026 | WP (C) - 22717/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           |                                | (Seat No-60)  |
| 259 | 54036/2026 | 28.07.2026 | WP (C) - 22762/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH-3                  | (Seat No-12)  |
| 260 | 54038/2026 | 28.07.2026 | WP (C) - 22977/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           |                                | (Seat No-12)  |
| 261 | 54043/2026 | 28.07.2026 | WP (C) - 22781/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH-1                  | (Seat No-30)  |
| 262 | 54047/2026 | 28.07.2026 | ARBA-1/2016         | MANOJ KUMAR RANA | GENERAL |  | Order Dtd. 2025-07-18     | M.J.C.                         | (Seat No-1)   |
| 263 | 54052/2026 | 28.07.2026 | ARBA-3/2016         | MANOJ KUMAR RANA | GENERAL |  | Order Dtd. 2025-07-18     | M.J.C.                         | (Seat No-1)   |
| 264 | 54055/2026 | 28.07.2026 | WP (C) - 22070/2026 | SURYAKANTA PALAI | GENERAL |  | Order Dtd. 2026-07-24     | WRIT BRANCH-6                  | (Seat No-36)  |
| 265 | 54062/2026 | 28.07.2026 | WP (C) - 22597/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document           | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-121) |
| 266 | 54067/2026 | 28.07.2026 | WP (C) -            | HIRARAM BHOI     | GENERAL |  | Entire                    | WRIT                           | (Seat         |

|     |            |            |                     |                  |         |  |                       |                   |              |
|-----|------------|------------|---------------------|------------------|---------|--|-----------------------|-------------------|--------------|
|     |            |            | 22914/2026          |                  |         |  | Document              | BRANCH-8          | No-41)       |
| 267 | 54073/2026 | 28.07.2026 | WP (C) – 22531/2026 | HIRARAM BHOI     | GENERAL |  | Entire Document       | WRIT BRANCH-6     | (Seat No-25) |
| 268 | 54075/2026 | 28.07.2026 | WP (C) – 7089/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | WRIT BRANCH-2     | (Seat No-7)  |
| 269 | 54076/2026 | 28.07.2026 | WP (C) – 3/2026     | HIRARAM BHOI     | GENERAL |  | Entire Document       |                   | (Seat No-7)  |
| 270 | 54078/2026 | 28.07.2026 | BLAPL-4157/2026     | BASUDEV BARIK    | GENERAL |  | Final Order           |                   | (Seat No-7)  |
| 271 | 54082/2026 | 28.07.2026 | TRP (C) – 5/2026    | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 272 | 54089/2026 | 28.07.2026 | TRP (C) – 80/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 273 | 54092/2026 | 28.07.2026 | TRP (C) – 103/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 274 | 54094/2026 | 28.07.2026 | TRP (C) – 3/2026    | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 275 | 54095/2026 | 28.07.2026 | TRP (C) – 10/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 276 | 54096/2026 | 28.07.2026 | FAO-570/2019        | MANOJ KUMAR RANA | GENERAL |  | Order Dtd. 2026-07-13 | MISC. APPEAL SEC. | (Seat No-5)  |
| 277 | 54098/2026 | 28.07.2026 | WP (C) – 18448/2022 | MANOJ KUMAR RANA | GENERAL |  | Order Dtd. 2026-02-06 | WRIT BRANCH-2     | (Seat No-8)  |
| 278 | 54099/2026 | 28.07.2026 | CONTC-3702/2026     | L.SHYAMALA       | GENERAL |  | Order Dtd. 2026-07-22 |                   | (Seat No-8)  |
| 279 | 54101/2026 | 28.07.2026 | TRP (C) – 166/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 280 | 54103/2026 | 28.07.2026 | TRP (C) – 150/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 281 | 54104/2026 | 28.07.2026 | TRP (C) – 118/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 282 | 54106/2026 | 28.07.2026 | TRP (C) – 110/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 283 | 54107/2026 | 28.07.2026 | TRP (C) – 143/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 284 | 54109/2026 | 28.07.2026 | TRP (C) – 108/2026  | HIRARAM BHOI     | GENERAL |  | Entire Document       |                   | (Seat No-6)  |
| 285 | 54110/2026 | 28.07.2026 | TRP (C) – 66/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       |                   | (Seat No-6)  |
| 286 | 54111/2026 | 28.07.2026 | TRP (C) – 60/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 287 | 54112/2026 | 28.07.2026 | TRP (C) – 17/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 288 | 54113/2026 | 28.07.2026 | TRP (C) – 20/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       | M.J.C.            | (Seat No-6)  |
| 289 | 54114/2026 | 28.07.2026 | TRP (C) – 31/2026   | HIRARAM BHOI     | GENERAL |  | Entire Document       |                   | (Seat No-6)  |
| 290 | 54116/2026 | 28.07.2026 | TRP (C) –           | HIRARAM BHOI     | GENERAL |  | Entire                |                   | (Seat        |

|     |            |            |                        |                       |         |  |                          |                  |                     |
|-----|------------|------------|------------------------|-----------------------|---------|--|--------------------------|------------------|---------------------|
|     |            |            | 40/2026                |                       |         |  | Document                 |                  | No-6)               |
| 291 | 54117/2026 | 28.07.2026 | TRP (C) -<br>47/2026   | HIRARAM BHOI          | GENERAL |  | Entire<br>Document       |                  | (Seat<br>No-6)      |
| 292 | 54118/2026 | 28.07.2026 | TRP (C) -<br>46/2026   | HIRARAM BHOI          | GENERAL |  | Entire<br>Document       | M.J.C.           | (Seat<br>No-6)      |
| 293 | 54121/2026 | 28.07.2026 | SAO-<br>10/2026        | HIRARAM BHOI          | GENERAL |  | Entire<br>Document       | SECOND<br>APPEAL | (Seat<br>No-2)      |
| 294 | 53768/2026 | 28.07.2026 | ABLAPL-<br>8164/2026   | D.DASH                | GENERAL |  | Order Dtd.<br>2026-07-23 |                  | (Seat<br>No-2)      |
| 295 | 53776/2026 | 28.07.2026 | WA-<br>2194/2024       | A MOHANTY             | GENERAL |  | Order Dtd.<br>2026-01-29 |                  | (Seat<br>No-2)      |
| 296 | 53887/2026 | 28.07.2026 | BLAPL-<br>5986/2026    | S N GAYA              | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-2)      |
| 297 | 53888/2026 | 28.07.2026 | CRLA-<br>1427/2025     | PARTHA<br>SARATHI DAS | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-2)      |
| 298 | 53890/2026 | 28.07.2026 | ABLAPL-<br>3748/2016   | P K BEHERA            | GENERAL |  | Affidavit                | BAIL-1           | (Seat<br>No-6)      |
| 299 | 53894/2026 | 28.07.2026 | WP (C) -<br>24232/2013 | P K SWAIN             | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-8 | (Seat<br>No-<br>39) |
| 300 | 53895/2026 | 28.07.2026 | SA-<br>294/1997        | P K BEHERA            | GENERAL |  | Order Dtd.<br>2025-01-07 | SECOND<br>APPEAL | (Seat<br>No-2)      |
| 301 | 53898/2026 | 28.07.2026 | FA-93/1977             | J K MOHARANA          | GENERAL |  |                          |                  | (Seat<br>No-2)      |
| 302 | 53902/2026 | 28.07.2026 | WP (C) -<br>22378/2026 | S S PASAYAT           | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-2)      |
| 303 | 53904/2026 | 28.07.2026 | WP (C) -<br>22010/2026 | S S PASAYAT           | GENERAL |  | Order Dtd.<br>2026-07-22 | WRIT<br>BRANCH-2 | (Seat<br>No-<br>34) |
| 304 | 53905/2026 | 28.07.2026 | WP (C) -<br>22227/2026 | S S PASAYAT           | GENERAL |  | Order Dtd.<br>2026-07-22 | WRIT<br>BRANCH-4 | (Seat<br>No-<br>17) |
| 305 | 53906/2026 | 28.07.2026 | WP (C) -<br>22437/2026 | S S PASAYAT           | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-<br>17) |
| 306 | 53908/2026 | 28.07.2026 | WP (C) -<br>22335/2026 | S S PASAYAT           | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-<br>17) |
| 307 | 53910/2026 | 28.07.2026 | WP (C) -<br>22338/2026 | S S PASAYAT           | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-<br>17) |
| 308 | 53911/2026 | 28.07.2026 | BLAPL-<br>4007/2026    | K C TRIPATHY          | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-<br>17) |
| 309 | 53913/2026 | 28.07.2026 | WP (C) -<br>21744/2026 | P BEHERA              | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-<br>17) |
| 310 | 53914/2026 | 28.07.2026 | CRLMC-<br>1591/2026    | H K PATRA             | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-<br>17) |
| 311 | 53915/2026 | 28.07.2026 | CRLMC-<br>4876/2025    | J P KAR               | GENERAL |  | Order Dtd.<br>2026-07-22 |                  | (Seat<br>No-        |



|     |            |            |                     |                        |         |  |                       |                              |               |
|-----|------------|------------|---------------------|------------------------|---------|--|-----------------------|------------------------------|---------------|
|     |            |            |                     |                        |         |  |                       |                              | 17)           |
| 312 | 53916/2026 | 28.07.2026 | CMP-1157/2026       | J P KAR                | GENERAL |  | Order Dtd. 2026-07-22 |                              | (Seat No-17)  |
| 313 | 53917/2026 | 28.07.2026 | CRLMC-1919/2026     | J P KAR                | GENERAL |  | Order Dtd. 2026-07-22 |                              | (Seat No-17)  |
| 314 | 53918/2026 | 28.07.2026 | BLAPL-4747/2026     | J P KAR                | GENERAL |  | Order Dtd. 2026-07-22 |                              | (Seat No-17)  |
| 315 | 53920/2026 | 28.07.2026 | BLAPL-5357/2026     | S SAMAL                | GENERAL |  | Order Dtd. 2026-07-22 | BAIL-2                       | (Seat No-12)  |
| 316 | 53921/2026 | 28.07.2026 | BLAPL-5358/2026     | S SAMAL                | GENERAL |  | Order Dtd. 2026-07-22 | BAIL-1                       | (Seat No-15)  |
| 317 | 53924/2026 | 28.07.2026 | ABLAPL-6738/2026    | HEMANTA KUMAR TRIPATHY | GENERAL |  | Order Dtd. 2026-06-19 | BAIL-2                       | (Seat No-9)   |
| 318 | 53969/2026 | 28.07.2026 | ABLAPL-7974/2026    | JYOTI RANJAN NAYAK     | GENERAL |  | Order Dtd. 2026-07-22 | BAIL-2                       | (Seat No-11)  |
| 319 | 53970/2026 | 28.07.2026 | CRLMC-5671/2025     | JYOTI RANJAN NAYAK     | GENERAL |  | Order Dtd. 2026-07-27 |                              | (Seat No-11)  |
| 320 | 53971/2026 | 28.07.2026 | ABLAPL-8375/2026    | JYOTI RANJAN NAYAK     | GENERAL |  | Order Dtd. 2026-07-27 | BAIL-1                       | (Seat No-6)   |
| 321 | 53972/2026 | 28.07.2026 | TRP (C) - 219/2026  | JYOTI RANJAN NAYAK     | GENERAL |  | Order Dtd. 2026-07-27 |                              | (Seat No-6)   |
| 322 | 53973/2026 | 28.07.2026 | RPFAM-39/2026       | JYOTI RANJAN NAYAK     | GENERAL |  | Order Dtd. 2026-07-27 |                              | (Seat No-6)   |
| 323 | 53979/2026 | 28.07.2026 | RSA-357/2011        | P K NAYAK              | GENERAL |  | Order Dtd. 2016-07-04 |                              | (Seat No-6)   |
| 324 | 53980/2026 | 28.07.2026 | ABLAPL-8307/2026    | NIRANJAN ROUT          | GENERAL |  | Order Dtd. 2026-07-24 | BAIL-1                       | (Seat No-15)  |
| 325 | 53981/2026 | 28.07.2026 | WP (C) - 11645/2022 | A MOHANTY              | GENERAL |  | Order Dtd. 2026-08-13 | WRIT BRANCH-3                | (Seat No-33)  |
| 326 | 53983/2026 | 28.07.2026 | CRLREV-752/2025     | HIMANSHU KUMAR BHOL    | GENERAL |  | Order Dtd. 2026-01-22 |                              | (Seat No-33)  |
| 327 | 53984/2026 | 28.07.2026 | WP (C) - 3687/2002  | J RANI                 | GENERAL |  | Order Dtd. 2021-10-27 | WRIT BRANCH (DIVISION BENCH) | (Seat No-122) |
| 328 | 53986/2026 | 28.07.2026 | RVWPET-466/2023     | S K PAL                | GENERAL |  | Order Dtd. 2026-10-12 | CIVIL REVISION               | (Seat No-5)   |
| 329 | 53987/2026 | 28.07.2026 | BLAPL-5126/2026     | S. CHOUDHURY           | GENERAL |  | Order Dtd. 2026-07-27 |                              | (Seat No-5)   |
| 330 | 53988/2026 | 28.07.2026 | WP (C) - 6258/2013  | P K RATH               | GENERAL |  | Order Dtd. 2026-07-08 | WRIT BRANCH-5                | (Seat No-23)  |
| 331 | 53990/2026 | 28.07.2026 | WP (C) -            | S R BARIK              | GENERAL |  | Order Dtd.            | WRIT                         | (Seat         |

|     |            |            |                     |           |         |  |                       |                                |               |
|-----|------------|------------|---------------------|-----------|---------|--|-----------------------|--------------------------------|---------------|
|     |            |            | 15479/2010          |           |         |  | 2026-07-09            | BRANCH-8                       | No-40)        |
| 332 | 53991/2026 | 28.07.2026 | OJC-817/1968        | P JENA    | GENERAL |  | Order Dtd. 1971-04-12 |                                | (Seat No-40)  |
| 333 | 53992/2026 | 28.07.2026 | ABLAPL-9181/2016    | G ROUT    | GENERAL |  | Order Dtd. 2016-06-28 |                                | (Seat No-40)  |
| 334 | 53993/2026 | 28.07.2026 | WP (C) - 41071/2023 | C RANA    | GENERAL |  | Order Dtd. 2024-01-12 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 335 | 53995/2026 | 28.07.2026 | WP (C) - 12030/2014 | P K LENKA | GENERAL |  | Order Dtd. 2026-04-27 | WRIT BRANCH-2                  | (Seat No-8)   |
| 336 | 53996/2026 | 28.07.2026 | WP (C) - 10769/2018 | B DAS     | GENERAL |  | Order Dtd. 2024-09-19 | WRIT BRANCH-7                  | (Seat No-10)  |
| 337 | 53997/2026 | 28.07.2026 | CMP-260/2017        | B DAS     | GENERAL |  | Order Dtd. 2017-03-20 | WRIT BRANCH-7                  | (Seat No-15)  |
| 338 | 54000/2026 | 28.07.2026 | RSA-324/2011        | S R BARIK | GENERAL |  | Order Dtd. 2011-09-29 |                                | (Seat No-15)  |
| 339 | 54034/2026 | 28.07.2026 | CONTC-4164/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-15)  |
| 340 | 54035/2026 | 28.07.2026 | CONTC-4171/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-15)  |
| 341 | 54037/2026 | 28.07.2026 | CONTC-4156/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-15)  |
| 342 | 54039/2026 | 28.07.2026 | CONTC-4183/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-15)  |
| 343 | 54040/2026 | 28.07.2026 | CONTC-4172/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-15)  |
| 344 | 54041/2026 | 28.07.2026 | CONTC-4195/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 | CONTEMPT                       | (Seat No-8)   |
| 345 | 54042/2026 | 28.07.2026 | CONTC-4174/2026     | S K PAL   | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-8)   |
| 346 | 54044/2026 | 28.07.2026 | WP (C) - 2870/2026  | D BARIK   | GENERAL |  | Order Dtd. 2026-07-28 | WRIT BRANCH-2                  | (Seat No-9)   |
| 347 | 54045/2026 | 28.07.2026 | WP (C) - 36978/2025 | A K ROUT  | GENERAL |  | Order Dtd. 2026-07-28 | WRIT BRANCH-7                  | (Seat No-18)  |
| 348 | 54046/2026 | 28.07.2026 | CRLMC-3567/2025     | M ROUTRAY | GENERAL |  | Order Dtd. 2026-07-28 |                                | (Seat No-18)  |
| 349 | 54049/2026 | 28.07.2026 | WP (C) - 23241/2026 | B K SWAIN | GENERAL |  | Order Dtd. 2026-07-28 | WRIT BRANCH (DIVISION          | (Seat No-114) |

|     |            |            |                        |                     |         |  |                          |                    |                     |
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|     |            |            |                        |                     |         |  |                          | BENCH-2)           |                     |
| 350 | 54050/2026 | 28.07.2026 | WP (C) –<br>16898/2026 | B K SWAIN           | GENERAL |  | Order Dtd.<br>2026-07-28 | WRIT<br>BRANCH-5   | (Seat<br>No-<br>20) |
| 351 | 54056/2026 | 28.07.2026 | WP (C) –<br>30726/2024 | C RANA              | GENERAL |  | Order Dtd.<br>2025-07-04 | WRIT<br>BRANCH-1   | (Seat<br>No-<br>31) |
| 352 | 54058/2026 | 28.07.2026 | WP (C) –<br>14243/2026 | S DORA              | GENERAL |  | Order Dtd.<br>2026-07-28 | WRIT<br>BRANCH-1   | (Seat<br>No-3)      |
| 353 | 54059/2026 | 28.07.2026 | WP (C) –<br>14226/2026 | S DORA              | GENERAL |  | Order Dtd.<br>2026-07-28 | WRIT<br>BRANCH-4   | (Seat<br>No-<br>17) |
| 354 | 54061/2026 | 28.07.2026 | WP (C) –<br>21979/2026 | S K SAHU            | GENERAL |  | Order Dtd.<br>2026-07-28 | WRIT<br>BRANCH-3   | (Seat<br>No-<br>11) |
| 355 | 54079/2026 | 28.07.2026 | CRLREV-<br>477/2026    | J. D. MUDULI        | GENERAL |  | Order Dtd.<br>2026-07-28 |                    | (Seat<br>No-<br>11) |
| 356 | 54080/2026 | 28.07.2026 | ABLAPL-<br>8169/2026   | BIKRAM BEHERA       | GENERAL |  | Order Dtd.<br>2026-07-23 | BAIL-1             | (Seat<br>No-1)      |
| 357 | 54081/2026 | 28.07.2026 | ABLAPL-<br>8150/2026   | BIKRAM BEHERA       | GENERAL |  | Order Dtd.<br>2026-07-23 |                    | (Seat<br>No-1)      |
| 358 | 54083/2026 | 28.07.2026 | CRLA-<br>292/2026      | J. D. MUDULI        | GENERAL |  | Order Dtd.<br>2026-07-27 | CRIMINAL<br>APPEAL | (Seat<br>No-5)      |
| 359 | 54085/2026 | 28.07.2026 | ABLAPL-<br>8349/2026   | MANOJ KUMAR<br>PANI | GENERAL |  | Order Dtd.<br>2026-07-27 |                    | (Seat<br>No-5)      |
| 360 | 54086/2026 | 28.07.2026 | TRP (C) –<br>372/2024  | MANOJ KUMAR<br>PANI | GENERAL |  | Order Dtd.<br>2026-07-27 |                    | (Seat<br>No-5)      |
| 361 | 54088/2026 | 28.07.2026 | CRLMC-<br>1967/2026    | MANOJ KUMAR<br>PANI | GENERAL |  | Order Dtd.<br>2026-07-27 |                    | (Seat<br>No-5)      |
| 362 | 54090/2026 | 28.07.2026 | ABLAPL-<br>8369/2026   | BIKRAM BEHERA       | GENERAL |  | Order Dtd.<br>2026-07-27 |                    | (Seat<br>No-5)      |
| 363 | 54091/2026 | 28.07.2026 | WP (C) –<br>23089/2026 | BIKRAM BEHERA       | GENERAL |  | Order Dtd.<br>2026-07-27 |                    | (Seat<br>No-5)      |
| 364 | 54093/2026 | 28.07.2026 | ABLAPL-<br>8378/2026   | M. R. BARIK         | GENERAL |  | Order Dtd.<br>2026-07-27 |                    | (Seat<br>No-5)      |
| 365 | 54124/2026 | 28.07.2026 | WP (C) –<br>12022/2007 | S K RATH            | GENERAL |  | Order Dtd.<br>2026-07-10 | WRIT<br>BRANCH-2   | (Seat<br>No-9)      |
| 366 | 54125/2026 | 28.07.2026 | CONTC-<br>1184/2023    | A SIKDAR            | GENERAL |  | Order Dtd.<br>2023-09-25 | CONTEMPT           | (Seat<br>No-5)      |
| 367 | 54126/2026 | 28.07.2026 | WP (C) –<br>5468/2016  | KSHIESH             | GENERAL |  | Order Dtd.<br>2026-07-10 | WRIT<br>BRANCH-7   | (Seat<br>No-<br>10) |
| 368 | 54127/2026 | 28.07.2026 | ABLAPL-<br>6086/2018   | L ACHARI            | GENERAL |  | Order Dtd.<br>2018-05-09 |                    | (Seat<br>No-<br>10) |
| 369 | 54128/2026 | 28.07.2026 | WP (C) –<br>23353/2023 | R K PATRA           | GENERAL |  | Order Dtd.<br>2026-07-03 | WRIT<br>BRANCH-2   | (Seat<br>No-<br>50) |
| 370 | 54129/2026 | 28.07.2026 | ABLAPL-<br>4056/2017   | J ROUT              | GENERAL |  | Order Dtd.<br>2017-04-05 |                    | (Seat<br>No-<br>50) |

|     |            |            |                        |            |         |  |                          |                  |                     |
|-----|------------|------------|------------------------|------------|---------|--|--------------------------|------------------|---------------------|
| 371 | 54130/2026 | 28.07.2026 | WP (C) –<br>2589/2007  | K K NATH   | GENERAL |  | Order Dtd.<br>2014-03-14 |                  | (Seat<br>No-<br>50) |
| 372 | 54131/2026 | 28.07.2026 | WP (C) –<br>2589/2007  | K K NATH   | GENERAL |  | Order Dtd.<br>2014-03-14 |                  | (Seat<br>No-<br>50) |
| 373 | 54132/2026 | 28.07.2026 | CRLREV-<br>871/2018    | L ACHARI   | GENERAL |  | Order Dtd.<br>2019-04-10 |                  | (Seat<br>No-<br>50) |
| 374 | 54133/2026 | 28.07.2026 | ABLAPL-<br>8348/2026   | A S PAUL   | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-<br>50) |
| 375 | 54134/2026 | 28.07.2026 | ABLAPL-<br>6960/2026   | A S PAUL   | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-<br>50) |
| 376 | 54135/2026 | 28.07.2026 | TRP (C) –<br>140/2026  | D SAMAL    | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-<br>50) |
| 377 | 54136/2026 | 28.07.2026 | CMAPL-<br>304/2025     | S K SAMAL  | GENERAL |  | Order Dtd.<br>2026-07-27 | M.J.C.           | (Seat<br>No-3)      |
| 378 | 54137/2026 | 28.07.2026 | CMP-<br>1392/2024      | B SINGH    | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-3)      |
| 379 | 54138/2026 | 28.07.2026 | WP (C) –<br>21192/2024 | M K PATI   | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-3)      |
| 380 | 54139/2026 | 28.07.2026 | ABLAPL-<br>5865/2026   | K N SAHOO  | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-3)      |
| 381 | 54141/2026 | 28.07.2026 | BLAPL-<br>5377/2026    | A S PAUL   | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-3)      |
| 382 | 54143/2026 | 28.07.2026 | CRLMC-<br>1621/2026    | A SUNDARAY | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-3)      |
| 383 | 54144/2026 | 28.07.2026 | WP (C) –<br>21272/2026 | D BISWAL   | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-7 | (Seat<br>No-<br>15) |
| 384 | 54145/2026 | 28.07.2026 | WP (C) –<br>21073/2026 | D BISWAL   | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-1 | (Seat<br>No-<br>31) |
| 385 | 54146/2026 | 28.07.2026 | WP (C) –<br>18756/2026 | D BISWAL   | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-5 | (Seat<br>No-<br>22) |
| 386 | 54147/2026 | 28.07.2026 | WP (C) –<br>19168/2026 | D BISWAL   | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-8 | (Seat<br>No-<br>40) |
| 387 | 54148/2026 | 28.07.2026 | WP (C) –<br>19189/2026 | D BISWAL   | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-<br>40) |
| 388 | 54149/2026 | 28.07.2026 | WP (C) –<br>31768/2024 | P PRADHAN  | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-<br>40) |
| 389 | 54150/2026 | 28.07.2026 | ABLAPL-<br>5806/2026   | S SAMAL    | GENERAL |  | Order Dtd.<br>2026-07-27 | BAIL-1           | (Seat<br>No-<br>13) |
| 390 | 54151/2026 | 28.07.2026 | WP (C) –<br>22310/2026 | P BEHERA   | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-        |

|     |            |            |                        |            |         |  |                          |                  |                     |
|-----|------------|------------|------------------------|------------|---------|--|--------------------------|------------------|---------------------|
|     |            |            |                        |            |         |  |                          |                  | 13)                 |
| 391 | 54152/2026 | 28.07.2026 | WP (C) –<br>9966/2026  | P BEHERA   | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-6 | (Seat<br>No-<br>35) |
| 392 | 54153/2026 | 28.07.2026 | WP (C) –<br>23050/2026 | S K BEHERA | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-3 | (Seat<br>No-<br>11) |
| 393 | 54154/2026 | 28.07.2026 | ABLAPL-<br>8441/2026   | R MISHRA   | GENERAL |  | Order Dtd.<br>2026-07-27 | BAIL-1           | (Seat<br>No-4)      |
| 394 | 54155/2026 | 28.07.2026 | BLAPL-<br>3487/2026    | R R NAYAK  | GENERAL |  | Order Dtd.<br>2026-07-27 |                  | (Seat<br>No-4)      |
| 395 | 54156/2026 | 28.07.2026 | WP (C) –<br>21718/2026 | P C DAS    | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-2 | (Seat<br>No-7)      |
| 396 | 54157/2026 | 28.07.2026 | ABLAPL-<br>7822/2026   | S P ROUT   | GENERAL |  | Order Dtd.<br>2026-07-27 | BAIL-1           | (Seat<br>No-4)      |
| 397 | 54158/2026 | 28.07.2026 | WP (C) –<br>22682/2026 | K R JENA   | GENERAL |  | Order Dtd.<br>2026-07-27 | WRIT<br>BRANCH-7 | (Seat<br>No-<br>10) |

**N I C (Software Team)**